COURT-II

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 274 of 2015

Dated: 26th February, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Chinmayee

Mr. Anjani Kumar Singh

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for DERC

<u>ORDER</u>

Pleadings are complete.

Post this appeal for further arguments on 1st March, 2016 with other appeals being A.No.285 of 2015, A.No.82 of 2015 and A.No.136 of 2015 which are already fixed for arguments on **01st March**, **2016**.

(T. Munikrishnaiah) Technical Member (Justice Surendra Kumar)
Judicial Member

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